NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH 2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI DAILY CAUSE LIST DATED 02.05.2025 COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2636 of 2025 in Comp. App. (AT) (Ins) No of 2025	Joint Commissioner of State Taxes & ECISE (SEZ) Parwanoo, Himacihal Pradesh Vs. Radiant Casting Pvt Ltd & Anr.	Mandakini Singh

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By order -sd/-Assistant Registrar